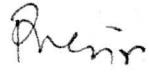


OA/192/87

Coram: Hon'ble Mr. P.H.Trivedi : Vice Chairman
Hon'ble Mr. P.M.Joshi : Judicial Member

20.4.1987

Pending admission. Issue notice on the respondent on jurisdiction, admission and merits returnable within 45 days of this order. The impugned orders would be subject to the result of this application. Learned advocate Mr.R.V.Deshmukh allowed direct service as requested. The case is adjourned to 23.6.1987 for admission.



(P.H.Trivedi)
Vice Chairman



(P.M.Joshi)
Judicial Member

MA/155/87

with

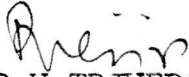
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CORAM : HON'BLE MR P H TRIVEDI : VICE CHAIRMAN
HON'BLE MR P M JOSHI : JUDICIAL MEMBER.

29/04/1987

Learned advocate Mr R V Deshmukh request, for permission for withdrawal. Applicant present. Allowed. The case is disposed of as withdrawn.


(P H TRIVEDI)
VICE CHAIRMAN


(P M JOSHI)
JUDICIAL MEMBER